

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.

TP No. 109/CTB/2019(CP No. 60/MB/2013)

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Ashok Kumar Kimtee -Vs- K.V. Education Venture Pvt. Ltd.
Under Section	397-398

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Rajesh Kumar Mahapatra, Adv.

For Respondent (s)

**ORDER**

Ld. Counsel, Mr. Rajesh Kumar Mahapatra, appearing for the petitioner. There is no representation for the respondent. Further as directed by this Tribunal, petitioner side uploaded the pleading in the DMS Portal. Respondent side not yet uploaded their reply and documents, written notes of submission alone uploaded. Since there is no representation for the respondent, time extended to upload the pleadings of respondent by 12.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**